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APPL. No 471/96
as CA 716/87 filed
by Applicant for
decide the case as
not press.

Submitted for
order.

2-5-96

3-5-96

Advocates have absented from work
today. Adjourned to 1-7-96 for order.

File
at

1-7-96

Hon. Mr. T.L. Verma JM
Hon. Mr. S. Rayal, AM

None for the applicant. Misc Appl.
no. 471/96 duly signed the learned Counsel
for the applicant have been filed for dismissing
this application as not pressed. It appears
that the applicant is now no more interested
to pursue this case. Hence the case is
dismissed as not pressed.

AM

JM

but

Copies of
order issued
✓